

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.480/11

Tuesday this the 28<sup>th</sup> day of June 2011

**C O R A M :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Najeemathbi K.,  
Kunhiyammakkada House,  
Kavaratty Island, Union Territory of Lakshadweep.

...Applicant

(By Advocate Mr.John K George & E.C.Bineesh)

**V e r s u s**

1. The Administrator,  
Union Territory of Lakshadweep,  
Kavaratty Island, Union Territory of Lakshadweep,  
PIN – 682 555.
2. The Director of Education,  
Directorate of Education,  
Kavaratty Island, Union Territory of Lakshadweep,  
PIN – 682 555. ...Respondents

(By Advocate Mr.S.Radhakrishnan)

This application having been heard on 28<sup>th</sup> June 2011 this Tribunal  
on the same day delivered the following :-

**O R D E R**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

This Original Application is stated to have become infructuous by  
virtue of the fact that the applicant has already been appointed on contract  
basis. As such, this Original Application is closed.

(Dated this the 28<sup>th</sup> day of June 2011)

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

  
**Dr.K.B.S.RAJAN**  
**JUDICIAL MEMBER**

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